

posals under consideration at present as the existing limits of Rs. 10 lakhs for small scale units and Rs. 15 lakhs for ancillary units are, by and large, considered reasonable and also no revision in these ceilings is envisaged as these limits for a part of an overall policy.

### **Solution of foreigners issue in Assam**

192. DR. RAFIQ ZAKARIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what were the proposals put forth before the leaders of the various parties for the solution of the problem of foreigners during his visit to Assam; and

(b) what were the reactions of different parties thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) Home Minister visited Assam and held discussions with representatives of political parties in State Assembly; All Assam Students' Union; All Assam Gan-Sangram Parishad, regional parties, cultural organisations; associations of educationists and many other groups and individuals from different walks of life with a view to finding a solution satisfactory to all concerned. At the joint meeting with the political parties, almost all were of the view that 1971 electoral rolls should be the basis for identifying foreign nationals. Efforts for finding a solution satisfactory to all concerned are continuing.

### **Advancement of Chinese forces on Karakoram road**

193. SHRI SHIVA CHANDRA JHA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Chinese armed forces have advanced on the Karakoram road and other places on India's border;

(b) if so, what are the details thereof; and

(c) what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH) (a) Government have no information to suggest that forward movement of Chinese troops has taken place recently along the Karakoram highway or at other point(s) on the Sino-Indian border..

(b) and (c) Do not arise.

### **Modernization of aircraft carrier 'Vikrant'**

194. SHRI SHIVA CHANDRA JHA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the naval aircraft carrier 'Vikrant' is being modernized;

(b) if so, how much time it will take for completing its modernization;

(c) whether Government propose to have another similar aircraft carrier; if so, when; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) This cannot be disclosed in the public interest.

(c) and (d) The Government keep under continuous review our defence capability in the light of our security needs. It would not be in the public interest to disclose further details at this stage.

### **Complaints regarding fading of golden dials of HMT watches**

195. SHRI S. W. DHABE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that some Members of Parliament have complained to the Hindustan Machine